

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3116
ANSWERED ON:11.02.2014
FUNDS TO DELHI POLICE
Punia Shri P.L.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total budgetary support-revenue and capital received and utilized by the Delhi Police during each of the last three years and the current year;
- (b) the total expenditure incurred on providing security to VIPs by the Delhi Police during the said period;
- (c) the total amount collected in fines by the Delhi Traffic Police during the said period;and
- (d) the manner in which the fines collected have been utilized by the Delhi Traffic Police?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) Total budgetary support-revenue and capital received and utilized by the Delhi Police during each of the last three year and current year is at Annexure-A.

(b) Expenditure incurred on security including the security of Rashtrapati Bhavan during each of the last three year and current year by Delhi Police is as under: -

Year	Amount (in Crore)
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2010-11	301.58
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2011-12	340.43
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2012-13	366.59
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2013-14 (upto 31.01.2014)	377.13
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(c) Details of compounding amount collected by Delhi Traffic Police during each of the last three year and current year is as under: -

Year	Amount (in Crore)
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2011	45.20
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2012 51.59

2013 62.02

2014 (upto 31.01.2014) 4.92

(d) The question of utilization by Delhi Traffic Police of compounding amount collected does not arise as this amount was deposited in Consolidated Fund of India by the Government of India till 19.11.2013 and thereafter with Government of NCT of Delhi.